

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No.69/KB/2017  
CP-1041/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M

Name of the Company		Shiv Tower Pvt.Ltd.		
Under Section		391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

1) Anuj Singh (Advocate)  
2) URMILA CHAKRABORTY (Advocate)  
3) KOMAL TOSHNIWAL (Advocate)  
4) Mr. K.S. Pradhan, J.D. RDA(ER), M.A -

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Jinan  
Petitioners.  
1/1/2018  
Pradhan

Pradhan  
01/01/18

ORDER

Ld. Counsel for the petitioners and Mr. K. S. Pradhan Joint Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 05/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)